## राणां बाँडी बिल्ड्रंस को भूमि का ग्रावंटन

<sup>3</sup> 28 4. श्री सूरज प्रसाद: क्या श्रम श्रीर पुनर्वास मंत्री 11 जून, 1971 को राज्य सभा मे श्रातारांकित प्रण्व सख्या 915 के दिथे गये उत्तर को देखेंगे श्रीर यह बताने की कृषा करेगे कि:

- (क) क्या राणा वाडी बिल्डर्स, गुलाबी वाग ने जिस तारीख को भिम पर कब्जा किया था उसका पता लगा लिया गया है ग्रीर हर्जाने की रकम का हिमाब लगा लिया गया है; ग्रीर
- (ख) यदि हा, तो क्या सरकार ने हर्जाने की रकम को वसूल करने के लिथे उस फर्म को नोटिस जारी कर दिये है और क्या इस फर्म के कब्जे की भूमि का पुनरीक्षण कर लिया गया है ग्रोर यदि नहीं, तो उसके क्या कारण है?

# †[Allotment of land to Rana Body Builders

\*284. SHRI SURAJ PRASAD: Will the Minister of LABOUR AND RE-HABILITATION/

#### श्रम प्रार पुनर्वास मंत्री

be pleased to refer to the reply to unstarred question No. 915 given in the Rajya Sabha on the 11th June, 1971 and state:

- (a) whether the date on which the Rana Body Builders, Gulabi Bagh occupied the land has since been ascertained and the amount of damage charged calculated; and
- (b) if so, whether Government have issued notice to the firm for realisation of the damage charges and whether the land in possession of the firm has been re-inspected; and if not, and are the reasons therefor?]

श्रम श्रोर पुनर्वास मन्त्री (श्री श्रार० के० खाडिलकर) (क) वब्जे की सही तारीख मालूम नही है। हर्जाने को रकम का हिसाब उस तारीख से लगाया गया है जिस तारीख से ब्यापार केन्द्र स्थापित किया गया था ?

(ख) जी हां, नोटिस जारी कर दिया गया है प्रौर भूमि का पुनः िरिक्षण कर लिया गया है

†[THE MINISTER OF LABOUR AND REHABILITATION/

#### श्रम ग्रौरपनर्वास मत्रो

(SHRI R. K. KHADILKAR): (a) The exact date of occupation is not known. The damage charges have been calculated from the date the business Centre was set up.

(b) Yes, Sir. The notice has been issued and the land has been inspected again.]

AGRICULTURAL UNIVESITIES IN STATES

\*285. SHRI BHOLA PRASAD: Will the Minister of AGRICULTURE/ কুবি নমী

be pleased to state:

- (a) the number of agricultural universities now functioning in the country;
- (b) the number of students who have already graduated from these universities:
- (c) whether all of them have been provided with suitable occupation in the farm sector; and
- (d) if not, how many of them are still unemployed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ कृषि मंत्रत्वर में राज्य मंत्री

(SHRI ANNASAHEB P. SHINDE):

(a) There are fiften Agriculture
Universities functioning in the country

<sup>†[]</sup> English translation.

This number does not include the Agricultural complex of Himachal Pradesh University which has been organised on the lines of an Agricultural University.

- (b) About 15,000 Agriculture Graduates have come out of these agricultural universities so far.
- (c) and (d) There is no authentic estimate of the extent of unemployment among agricultural graduates. However, in a report on the study made by the Ministry of Food and Agriculture, which was published in 1969, it was estimated that 8,950 agricultural graduates are expected to remain unemployed by 1973. In this employment potential study. the generated by the advances made in agricultural technology and the new avenues of employment being created in the private sector was perhaps not correctly assessed.

DISTRIBUTION OF INTERNATIONAL AID AMONG REFUGEES

\*286. SHRI SUNDER MANI PATEL: SHRI K. C. PANDA:

Will the Minister of LABOUR AND REHABILITATION/

#### श्रम और पुनर्वास मन्त्री

be pleased to state:

- (a) whether it is a fact that international aid for East Bengal refugces has been piling up at the Dum Dum Air Port and there has been considerable disruption in its clearance and distribution; and
- (b) if so, the reasons therefor and the measures taken by Government to ensure that there are no bottlenecks in its clearance, storage and distribution?

THE MINISTER OF LABOUR AND REHABILITATION/

#### श्रभ ग्रीर पुनर्वास मन्त्री

(SHRI R. K. KHADILKAR (a) and (b) No Sir; there is no accummulation of gift supplies at the Dum Dum

Air Port. In fact, with a view to ensuring prompt clearance of relief goods, an Officer has been specially positioned at the Calcutta Air Port to maintain round-the-clock liaison with the Customs and Air Port authorities. Every possible assistance is being rendered to the voluntary organisations also to get their consignments cleared speedily.

REQUIREMENTS OF FERTILISERS

\*287. SHRI KRISHAN KANT: DR. SALIG RAM: SHRI ARJUN ARORA: SHRI RAJENDRA PRATAP SINHA:

Will the Minister of AGRICUL-TURE/

#### कृषि मन्त्री

be pleased to state:

- (a) whether any revision has been made in the targets of requirement of fertilisers with the growing use of hybrid seeds of wheat and rice;
- (b) if so, what are the revised targets; and
- (c) how they are proposed to be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/

### कृषि मंत्रालय में राज्य मन्त्री

(SHRI ANNASAHEB P. SHINDE): (a) to (c) A statement is placed on the Table of the Sabha.

#### STATEMENT

- (a) The targets of requirements of fertilisers for the Fourth Five Year Plan were fixed by taking into account, inter alia, the targets set for the use of high-yielding varieties of seeds of wheat, rice, maize, jowar and bajra. As such no upward revision in the targets of fertilizer requirements is considered necessary as a result of the growing use of hybrid seeds of wheat and rice.
  - (b) and (c) Do not arise.